

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-2062/2017
MA-2252/2017**

New Delhi, this the 02nd day of June, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

1. Sh. Kanchad Mal, aged 38 years,
S/o Sh. Sumer Singh,
R/o-4A, Lakhmi Chand,
Basti Kondli, Delhi-110096.
 2. Sh. Puran Chand, aged 44 years,
S/o Sh. Govind Ram,
R/o- F-2 Block 40, Kalyan Vas,
Delhi – 110091.
 3. Sh. Rakesh Beniwal, aged 42 years,
S/o Sh. Munshi Lal Beniwal,
R/ F-115, Kondly, Delhi 110096.
 4. Sh. Rohtash Kumar, aged 40 years,
S/o Sh. Harvir Singh,
R/o 9/141, Khichri Puri, Delhi- 110091.
 5. Sh. Rajinder Singh, aged 44 years,
S/o Sh. Lakhmi Singh,
R/o 9/141 Khichri Puri, Delhi-110091.
 6. Sh. Jitender Kumar, aged 37 years,
S/o SH. Bhole Singh,
R/o E-30, Ganesh Nagar, Delhi-110092.
 7. Sh. Pawan Kumar, aged 48
S/o Sh. Manturi Singh,
R/o F-3, Block-49,
Kalyan Vas, Delhi-110091.
All applicant Group-C
- ... Applicants

(Through Sh. Anmol Pandita)

with a direction to them to decide the representation of the applicants by means of a reasoned and speaking order within a period of sixty days from the date of receipt of certified copy of this order.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/